

(b) Coal India Limited has reported that supplies of coal to Sanjay Gandhi Thermal Power Station are effected as per provisions of the Fuel Supply Agreement and the grades of entire supply of coal are conforming to the declared grades as per joint sampling. The weighted average Useful Heat Value (UHV) of coal supplied to Satpura Thermal Power Station during the year 2009-10 was 3775 K Cal./Kg and during April-October, 2010 it was 3858 K.Cal/Kg. against their boiler requirement of 3348 K.Cal/Kg.

(c) and (d) Communications were received from the State Government, *inter-alia*, on the quality of coal being supplied by SECL and WCL. In addition to the normal measures taken for maintaining quality by the coal companies, the following action has been taken by Western Coalfields Limited to improve the quality of coal:

- (i) only crushed coal is being supplied through Coal Handling Plant/Feeder Breaker from all sidings of WCL.
- (ii) a scheme for installation of Coal Handling Plant with Feeder Breaker at Hirdagarh siding of Kanhan area at an estimated cost of Rs.4.20 crores has been approved.
- (iii) procurement of mobile crushers for Palachaori siding of Kanhan area is under consideration and
- (iv) Madhya Pradesh Power Generating Company Limited is monetarily compensated for the quantum of stones segregated at the thermal power station under the provisions of Fuel Supply Agreement.

National policy for exploitation of coal rejects

2017. SHRI Y.S. CHOWDARY: Will the Minister of COAL be pleased to state:

- (a) whether Government has any national policy for exploitation of coal rejects (washery rejects);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) by when such a policy would be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) to (d) No national policy for exploitation of coal rejects has been framed by the Government. However, the formulation of policy on disposal of surplus coal, by-products and middlings/rejects from captive blocks is under consideration of the Government.

Demand of coal for power stations

2018. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) the demand of coal for power stations set up by Madhya Pradesh Power Generating Company and the total quantity of coal out of them which is being supplied by the Central Government;

(b) the total amount of coal produced in the State and the total amount of coal provided to the State as per its requirement of power production;

(c) whether a request for increasing the stipulated annual quantity of coal for power stations of the State Government/power generating companies, has been received; and

(d) if so, by when the decision would be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) Central Electricity Authority (CEA) assesses the demand/coal requirement of various existing thermal power stations, unit-wise, in the country. Central Electricity Authority has reported that as against the annual coal requirement of 15.717 million tonnes, the Annual Contracted Quantity (ACQ) has been fixed at 15.00 million tonnes for the power plants of Madhya Pradesh Power Generating Company Limited (MPPGCL). As against the pro-rata ACQ of 8.30 Million Tonnes for the period April-October, 2010, the actual supply was 6.99 Million Tonnes.

The details of coal production from CIL Mines located in the State of Madhya Pradesh and the quantity of coal out of that supplied to the units located in Madhya Pradesh are as under: